

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. 334/Confdl./2024  
II-2-1/2024

Bilaspur, dated the 10 / 04 / 2024

The following Member of Higher Judicial Service, as specified in Column No. (2) of the table below, is transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and is posted in the capacity as mentioned in Column No. (6) from the date she assumes charge of her office and;

The following Member of Higher Judicial Service is appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date she assumes charge of her office: -

### TABLE

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1)	Smt. Neeru Singh, Law Officer, Constitutional Cell, Governor's Secretariat, Raipur	Raipur	Raipur	Raipur	X Additional District and Sessions Judge

No. 335/Confdl./2024  
II-2-1/2024

Bilaspur, dated the 10 / 04 / 2024

The following Civil Judges (Senior Division), as specified in Column No. (2) of the table below, who have been promoted and appointed to the post of District Judge (Entry Level) in officiating capacity by the State Government vide its Order No. 52/1139/XXI-B/C.G./2024 dated 08.04.2024, are transferred from the place specified in Column No. (3) to the place specified in Column No. (4) and are posted in the capacity as specified in Column No. (6) from the date they assume charge of their office(s) and;

The following Civil Judges (Senior Division), as specified in Column No. (2), who have been promoted and appointed to the post of District Judge (Entry Level) in officiating capacity by the State Government, are appointed as Additional Sessions Judge for the Sessions Division, mentioned in Column No. (5), from the date they assume charge of their office(s):-

### TABLE

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1)	Smt. Sanjaya Ratrey, Registrar, Commercial Court	Raipur	Baloda-Bazar	Baloda-Bazar	II Additional District and Sessions Judge

Contd... 2/-

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Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
2)	Shri Santosh Thakur, I Civil Judge Class-I & Chief Judicial Magistrate	Durg	Raigarh	Raigarh	VI Additional District and Sessions Judge
3)	Shri Narendra Kumar, I Civil Judge Class-I & Chief Judicial Magistrate	Ambikapur	Raipur	Raipur	V Additional District and Sessions Judge
4)	Smt. Shyamwati Maravi, I Civil Judge Class-I & Chief Judicial Magistrate	Balod	Durg	Durg	VI Additional District and Sessions Judge
5)	Smt. Sushma Lakra, I Civil Judge Class-I & Chief Judicial Magistrate	Surajpur	Surajpur	Surajpur	II Additional District and Sessions Judge
6)	Shri Anil Prabhat Minj, I Civil Judge Class-I & Chief Judicial Magistrate	Dhamtari	Bilaspur	Bilaspur	VIII Additional District and Sessions Judge
7)	Shri Deepak Kumar Koshley, I Civil Judge Class-I & Chief Judicial Magistrate	Raigarh	Durg	Durg	V Additional District and Sessions Judge

BY ORDER OF THE HIGH COURT

*10/4/24*  
(SUDHIR KUMAR)  
REGISTRAR GENERAL

Endt. No. 336 /Confdl./2024  
II-2-1/2024

Bilaspur, dated the 10 / 04 / 2024

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

Contd...3/-

- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21)
  - (1) Smt. Neeru Singh, Law Officer, Constitutional Cell, Governor's Secretariat, Raipur for information and compliance. She is directed to take over charge of her new post **on or before 18.04.2024** and send her handing and taking over charge reports. She is further directed that if she is in occupation of Government accommodation, she should vacate the same **on or before 25.04.2024** under intimation to this Registry.
  - (2) Smt. Sanjaya Ratrey, Registrar, Commercial Court, Raipur,
  - (3) Shri Santosh Thakur, I Civil Judge Class-I & C.J.M., Durg,
  - (4) Shri Narendra Kumar, I Civil Judge Class-I & C.J.M., Ambikapur,
  - (5) Smt. Shyamwati Maravi, I Civil Judge Class-I & C.J.M., Balod,
  - (6) Smt. Sushma Lakra, I Civil Judge Class-I & C.J.M., Surajpur,
  - (7) Shri Anil Prabhat Minj, I Civil Judge Class-I & C.J.M., Dhamtari,
  - (8) Shri Deepak Kumar Koshley, I Civil Judge Class-I & C.J.M., Raigarh,

for information and compliance. He/She is directed to take over charge of his/her new place of posting **on or before 18.04.2024** and send his/her handing and taking over charge reports through the concerned District Judge.
- 22) Judge, Commercial Court (District Level), Sector 19, Kothara Bhantha, Nava Raipur Pin-492101.
- 23) District & Sessions Judge, Balod/ Dhamtari/ Durg/ Raigarh/ Surajpur/ Surguja at Ambikapur for information. He/She is requested to impress upon the transferred Officer(s) that if he/she is in occupation of Government accommodation, he/she should vacate the same **on or before 25.04.2024** under intimation to this Registry. He/She is also requested to send immediately the handing/taking over charge reports of transferred Officer(s) to this Registry.

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- 24) District & Sessions Judge, Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Jashpur at Jashpurnagar/ Janjgir-Champa/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Rajnandgaon/ Raipur/ Uttar Bastar (Kanker) for information.
- 25) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 26) Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Civil & Supreme Court Section/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
- 27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 28) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 29) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 30) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 32) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Works/T.A. & Medical/Supreme Court Section/Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.
- 33) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 34) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 35) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 36) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

12/10/4/27  
 (SUDHIR KUMAR)  
 REGISTRAR GENERAL